

DIVISION BENCH
COURT - I

O-226

**NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA**

CP/151(KB)2023

**CORAM: 1. HON'BLE MEMBER(J), SHRI ROHIT KAPOOR
2. HON'BLE MEMBER(T), SHRI BALRAJ JOSHI**

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 10TH APRIL 2024

IN THE MATTER OF	INCOME TAX OFFICER VS THE REGISTRAR OF COMPANIES WEST BENGAL (NEO BUILT CORPORATION PRIVATE LIMITED)
UNDER SECTION	SEC 252 (3) - BY GOVERNMENT BODY

Appearance VC and Physical (Hybrid) Mode

Mr. S.K. Tiwari, Adv.] For the Petitioner
Mr. Jayesh Choradia, Adv.]

Mr. Kanishk Kejriwal, Adv.] For the R-4

ORDER

1. Ld. Counsel for the parties present.
2. At request by Ld. Counsel for the Income Tax Officer, final opportunity of two weeks is allowed for filing rejoinder-affidavit.
3. Post this matter thereafter on **24.05.2024**.

**Balraj Joshi
Member (Technical)**

**Rohit Kapoor
Member (Judicial)**